

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 196 of 2014

Dated : 16th December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corporation Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s): Ms. Mandakini Ghosh for R.2
Ms. Meghana Aggarwal for R.1

ORDER

Learned counsel for Respondent Nos. 1 and 2 seek two weeks time to file reply. They may file the same on or before 31.12.2014 after serving copy on the other side.

Post the matter on **22.01.2015**. Rejoinder, if any, may be filed in the meantime after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps